


NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

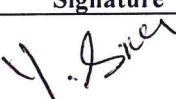
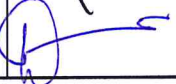
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA 89, 90 & 206 of 2017 in CP No.25/241/HDB/2017
NAME OF THE COMPANY	Hyderabad Securities and Enterprises Limited
NAME OF THE PETITIONER(S)	Enness Capitals Private Limited
NAME OF THE RESPONDENT(S)	Hyderabad Securities and Enterprises Limited
UNDER SECTION	241

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S.V. Ramakrishna	Adv.	9848105691	

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYANARAYANA	Counsel for R-14 to 17	suryacorporatelawyers@gmail.com 9848066556	
Divya Datla	Counsel for R-1 to 3, 5, 6, 7, 8, 9, 10, 11, 12, 13, 14, 15, 16, 17, 18, 19, 20, 21, 22, 23, 24, 25, 26, 27, 28, 29, 30, 31, 32, 33, 34, 35, 36, 37, 38, 39, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 54, 55, 56, 57, 58, 59, 60, 61, 62, 63, 64, 65, 66, 67, 68, 69, 70, 71, 72, 73, 74, 75, 76, 77, 78, 79, 80, 81, 82, 83, 84, 85, 86, 87, 88, 89, 90, 91, 92, 93, 94, 95, 96, 97, 98, 99, 100	divya.raju@gmail.com 9440192334	

ORDER

Heard Dr.S.V.Ramakrishna, Learned Counsel for the Petitioner and Mr.Y.Suryanarayana ~~Durga~~ along with Ms.Divya Datla Learned Counsels for the Respondent.

At the request of all the parties, case is posted to 04.01.2018.


MEMBER (Technical)


MEMBER (Judicial)